

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 116**  
**(IB)-190(PB)/2017**

**IN THE MATTER OF:**

Union Bank of India .... Applicant/petitioner  
Vs.

Era Infra Engineering Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, CIRP**

**Order delivered on 16.11.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS:**

For the Respondent:

Mr. Krishnendu Dutta, Ms. Padmaja Kaul, Mr.  
Yugank Goel & Ms. Aishwarya Chaudhary, Advs.  
for ICICI Bank

For the RP

Mr. Abhinav Vasisth, Sr. Adv., Ms. Shivani  
Sinha, Mr. Raunka Singh, Advs.

**ORDER**

**CA-997(PB)/2018**

Arguments heard. Order reserved.

  
**(M.M.KUMAR)**  
**PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**